

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3795-JK (LD ) of 2024**

**DATED:- 20 - 03 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/3/2024

Dated:- 20 - 03 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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*Reyaz Ali Bhat*  
20/03/24

**Annexure to the Government Order No. 3795-JK(LD) of 2024 dated 20.03.2024**

S.No	No. & Title of Case	OIC
01.	WP(C) No 432/2023 CM No. 1021/2023 Shakeel Ahmad Sheikh vs UT of J&K & Ors.	Mr. Mudasir Ahmad (JKAS)Assistant Director Anantnag
02.	WP(C) No.596/2023 CM No. 1426/2023 M/S Gulshan Gas Service Pahalgam (HPCL) vs. UT of J&K & Ors.	Mr. Mudasir Ahmad (JKAS)Assistant Director Anantnag
03.	OWP No 441/15, c/w OWP No 1408/15,IA No 02/15, 01/16 c/w IA No 01/15,02/15,01/18 Jaffar Ali Khan Vs State & Ors.	Mr. Mudasir Ahmad (JKAS)Assistant Director Anantnag
04.	WPC No 2179/23 Inhabitants of village Takiya Badora vs UT of J&K & Ors.	Mr. Mudasir Ahmad (JKAS)Assistant Director Anantnag
05.	OWP No. 1919/2017 c/w 2219/17 Ajaz Ahmad Lone vs State of J&K & Ors.	Mr. Naseer Ahmad Baba (JKAS) Assistant Director Bandipora
06.	WP (C) No. 537/2022, CM No. 1336/2022 Sheikh Sajad Hussain vs Govt. of J & K	Mr. Iftikhar Ahmad Khan Assistant Director Baramulla
07.	WP (C) 1666/22,CM No. 4069/22,CM No 4070/22 Inhabitants of village Andergam Tehsil Pattan vs. UT of J&K & Ors.	Mr. Iftikhar Ahmad Khan Assistant Director Baramulla
08.	WPC No 1984/23 Abdul Hamid Mir & Ors Vs UT of J&K & Ors	Mr. Iftikhar Ahmad Khan Assistant Director Baramulla

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09.	WPC No. 2384 /23, CMP No. 5611/23 Farooq Ahmad & Ors Vs UT of J&K &Ors.	Mr. Iftikhar Ahmad Khan Assistant Director Baramulla
10.	WPC No 2987/23 Fayaz Ahmad Sheikh &ors vs. UT of J&K& Ors.	Mr. Iftikhar Ahmad Khan Assistant Director Baramulla
11.	WP ( C ) No.2789/2022 CM No. 7027/2022 Nazir Ahmad Dar & Ors vs. UT of J & K & Ors:	Mr. Mohd Yousuf Ganai (JKAS) Assistant Director Budgam
12.	OWP No. 13/2018 Javaid Ahmad War vs State of J&K & Ors.	Mr. Wali Mohammad Assistant Director Kupwara
13.	WP ( C ) No. 410/20 Mohd Shafi Shah vs UT of J&K& Ors	Mr. Wali Mohammad Assistant Director Kupwara
14.	WPC No 2210 /23 Wali Mohammad Peer Vs U.T of J&K & Ors.	Mr. Wali Mohammad Assistant Director Kupwara
15.	WPC No 1752 /23 Mohd Aslam Sheikh Vs UT of J&K & Ors	Mr. Mushtaq Ahmad Wani Assistant Director Pulwama
16.	WP (c) No. 3050/2022 Farooq Ahmad Sheikh Vs. U.T of J&K & Ors.	Mr. Mushtaq Ahmad Wani Assistant Director Pulwama
17.	WPC No.2096/2023, CM No. 4875/2023 Abdul Hamid Dar Vs UT of J&K & Ors	Mr. Mushtaq Ahmad Wani Assistant Director Pulwama
18.	WPC No.1449/2022 Abdul Rashid Magray Vs UT of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
19.	WPC No. /2020 Mst. Raja Vs UT of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central

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20.	SWP No.70/2017 TA No. 5816/2020 Mohd Yousuf Ganie Vs State of J&K & Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
21.	SWP No.2436/2018 TA No. 2510/2018 Mohd Altaf Dar Vs State of J&K & Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
22.	SWP No. 2405/2011 TA No. 4318/2020 Mehraj ud Din Andrabi Vs State of J&K and Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
23.	SWP No. 849/2017 TA No. 653/2021 Nazir Ahmad Mir Vs State of J&K and Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
24.	OA No. /2023 Khurshid Ahmad Pandith vs UT of J&K & Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
25.	TA No. 5267/2021, WPC No. 1798/2020, TA No. 4928/2021 Abdul Hamid Sheikh	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
26.	OA No. 184/2023 Abdul Salam Ganie vs. Govt of J&K & Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
27.	OA No. 112/2023 Mushtaq Ahmad Dar & Ors. Vs. UT of J&K & Ors	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>
28.	SWP No. 1220/2018, TA No. 1404/2021 Imran Afaq & Ors. Vs. State & Ors.	<b>Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Central</b>

*Ans*

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29.	SWP No. 413/2017, TA No. 1514/2020 Bilal Ahmad Wani vs. State of J&K & Ors.	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
30.	OA No. 100/2022 Mohd Ashraf Mir vs UT of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
31.	OA No. 337/2022 Anil Khar & Ors vs. UT of J&K & Ors.	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
32.	OA No. 821/2022, MA No. 876/2022 Abdul Rashid Mir vs. UT of J&K & Ors.	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
33.	TA No. 6832/2020 SWP No. 931/2018 Ghulam Hassan Najar Vs State of J&K and Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
34.	OA No. 1021/2023 Fayaz Ahmad Bhat vs. UT of J&K & Ors.	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
35.	TA No 3978/2020 SWP No. 1594/2012 Ghulam Mohammad Sheikh Vs State And Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central

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